

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 32860/2017

RAJ KUMAR SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No.120451/2017-CONDONATION OF DELAY IN FILING and IA
No.120452/2017-EXEMPTION FROM FILING O.T. and)

Date : 26-03-2018 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DEEPAK GUPTA
[IN CHAMBERS]

For Petitioner(s) Ms. Ritu Reniwal, Adv.
Ms. Shalu Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for deletion of names of the performa
respondent Nos. 4 to 11 is allowed.

The names of respondent Nos. 4 to 11 are deleted from the
array of parties at the risk of the petitioner(s).

Cause title be amended accordingly.

(POOJA SEHGAL)
SENIOR PERSONAL ASSISTANT

(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER